

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :04-06-2026

Date : 04.06.2026

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	41216/2026	04.06.2026	WP (C) - 17280/2026	A.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-06-02		(Seat No-)
2	41217/2026	04.06.2026	WP (C) - 17277/2026	A.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-06-02		(Seat No-)
3	41218/2026	04.06.2026	WP (C) - 17272/2026	A.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2026-06-02		(Seat No-)
4	41219/2026	04.06.2026	WP (C) - 17243/2026	AVIJIT PAL	C.O.	COURT NO. 9	Order Dtd. 2026-06-02		(Seat No-)
5	41220/2026	04.06.2026	WP (C) - 17230/2026	TATHAGAT SAHOO	C.O.	COURT NO. 9	Order Dtd. 2026-06-02	WRIT BRANCH-3	(Seat No-51)
6	41221/2026	04.06.2026	WP (C) - 17260/2026	ASHOK KUMAR RANA	C.O.	COURT NO. 9	Order Dtd. 2026-06-02		(Seat No-51)
7	41222/2026	04.06.2026	WP (C) - 17335/2026	B.DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06-02		(Seat No-51)
8	41223/2026	04.06.2026	WP (C) - 17329/2026	B.DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06-02	WRIT BRANCH-3	(Seat No-33)
9	41224/2026	04.06.2026	WP (C) - 17376/2026	PRASANT KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2026-06-02		(Seat No-33)

10	41225/2026	04.06.2026	WP (C) - 16992/2026	RADHA MOHAN NAYAK	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02		(Seat No- 33)
11	41226/2026	04.06.2026	WP (C) - 17380/2026	MADAN DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
12	41227/2026	04.06.2026	WP (C) - 17380/2026	MADAN DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 112)
13	41228/2026	04.06.2026	WP (C) - 17327/2026	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
14	41229/2026	04.06.2026	WA- 1622/2022	SK. SAMIM	C.O.	COURT NO. 9	Order Dtd. 2026-03- 10	WRIT APPEAL	(Seat No-5)
15	41230/2026	04.06.2026	WP (C) - 17341/2026	YASHOBANT DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
16	41231/2026	04.06.2026	WP (C) - 17341/2026	D. P. DASH	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
17	41232/2026	04.06.2026	WP (C) - 17407/2026	KRUSHNA CHANDRA RATHA	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02		(Seat No- 111)
18	41233/2026	04.06.2026	WP (C) - 17396/2026	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02	WRIT BRANCH-2	(Seat No- 50)
19	41234/2026	04.06.2026	WP (C) - 17398/2026	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02	WRIT BRANCH-2	(Seat No- 50)
20	41235/2026	04.06.2026	WP (C) - 4880/2026	J. K. MOHARANA	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02	WRIT BRANCH-6	(Seat No- 24)
21	41236/2026	04.06.2026	WP (C) - 17418/2026	B. K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2026-06- 02	WRIT BRANCH-8	(Seat No- 42)
22	41237/2026	04.06.2026	WP (C) - 17402/2026	KRUSHNA CHANDRA RATHA	C.O.	COURT NO. 9	Order Dtd.	WRIT BRANCH-1	(Seat No- 49)

							2026-06-02		
23	41238/2026	04.06.2026	WP (C) - 17400/2026	KRUSHNA CHANDRA RATH	C.O.	COURT NO. 9	Order Dtd. 2026-06-02	WRIT BRANCH-8	(Seat No-42)
24	41239/2026	04.06.2026	WA-339/2026	S.K.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-06-29	WRIT APPEAL	(Seat No-6)
25	41240/2026	04.06.2026	WP (C) - 17428/2026	S.K.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2026-06-02	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-119)
26	41241/2026	04.06.2026	WP (C) - 17397/2026	SUVENDU BARIK	C.O.	COURT NO. 9	Order Dtd. 2026-06-02	WRIT BRANCH-7	(Seat No-5)
27	41242/2026	04.06.2026	WP (C) - 17318/2026	MANOJ KUMAR PANI	C.O.	COURT NO. 9	Order Dtd. 2026-06-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
28	41249/2026	04.06.2026	WP (C) - 31755/2024	P.K.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2026-06-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
29	41253/2026	04.06.2026	WP (C) - 17380/2026	MADAN DAS	C.O.	COURT NO. 9	Order Dtd. 2026-06-02	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
30	41254/2026	04.06.2026	CRLMP-1277/2024	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2026-05-15		(Seat No-112)
31	41243/2026	04.06.2026	WP (C) - 19977/2024	PRADEEP KUMAR SAMANTRAY	GENERAL		Judgement Dtd. 2026-03-05		(Seat No-112)
32	41244/2026	04.06.2026	RVWPET-96/2025	DEEPAK KUMAR PANI	GENERAL		Judgement Dtd. 2026-04-17	CIVIL REVISION	(Seat No-5)
33	41245/2026	04.06.2026	WP (C) - 7883/2026	DEEPAK KUMAR PANI	GENERAL		Order Dtd. 2026-05-18		(Seat No-5)
34	41246/2026	04.06.2026	WP (C) - 37717/2025	DEEPAK KUMAR PANI	GENERAL		Judgement Dtd. 2026-03-13		(Seat No-5)

35	41247/2026	04.06.2026	WP (C) - 14297/2026	PRAHALLAD CHANDRA DAS	GENERAL		Judgement Dtd. 2026-05- 22		(Seat No-5)
36	41248/2026	04.06.2026	WP (C) - 41711/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11- 29	WRIT BRANCH-5	(Seat No- 23)
37	41250/2026	04.06.2026	CRA- 58/2002	S BARIK	GENERAL		Order Dtd. 2026-04- 07	CRIMINAL APPEAL	(Seat No-6)
38	41251/2026	04.06.2026	WP (C) - 9881/2026	R C PRADHAN	GENERAL		Order Dtd. 2026-07- 06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 111)
39	41252/2026	04.06.2026	BLAPL- 12754/2025	J SAHOO	GENERAL		Order Dtd. 2026-04- 16		(Seat No- 111)
40	41255/2026	04.06.2026	WP (C) - 14982/2024	P K HAZARY	GENERAL		Order Dtd. 2026-04- 23	WRIT BRANCH-5	(Seat No- 20)
41	41256/2026	04.06.2026	CRLMC- 326/2026	B.N.SHADANGI	GENERAL		Order Dtd. 2026-05- 22		(Seat No- 20)
42	41257/2026	04.06.2026	CRLMC- 414/2021	S. S. PASAYAT	GENERAL		Order Dtd. 2026-01- 21	CRIMINAL MISC	(Seat No-4)
43	41258/2026	04.06.2026	CMP- 658/2026	T.K.NAYAK	GENERAL		Order Dtd. 9999-12- 31		(Seat No-4)
44	41259/2026	04.06.2026	WP (C) - 17116/2026	SUSANTA KUMAR LENKA	GENERAL		Order Dtd. 2026-06- 02		(Seat No-4)
45	41260/2026	04.06.2026	FA- 225/1985	Y DAS	GENERAL		Order Dtd. 2007-04- 11		(Seat No-4)
46	41261/2026	04.06.2026	FA- 293/1998	Y DAS	GENERAL		Order Dtd. 2015-03- 23	FIRST APPEAL	(Seat No-4)
47	41262/2026	04.06.2026	WP (C) - 23640/2012	S K SAMAL	GENERAL		Order Dtd.	WRIT BRANCH-8	(Seat No- 41)

							2019-07-24		
48	41263/2026	04.06.2026	OJC-12957/2000	Y DAS	GENERAL		Order Dtd. 2024-10-30	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
49	41264/2026	04.06.2026	CRA-58/2002	S BARIK	GENERAL		Order Dtd. 2026-04-07	CRIMINAL APPEAL	(Seat No-6)
50	41265/2026	04.06.2026	SA-23/2000	P K LENKA	GENERAL		Order Dtd. 2018-02-12		(Seat No-6)
51	41266/2026	04.06.2026	WP (C) - 14287/2005	M R SAHOO	GENERAL		Order Dtd. 2018-07-09		(Seat No-6)
52	41267/2026	04.06.2026	CRLA-264/2024	C SAHU	GENERAL		Order Dtd. 2026-05-22	CRIMINAL APPEAL	(Seat No-3)
53	41268/2026	04.06.2026	CMP-837/2026	R K SAHU	GENERAL		Order Dtd. 2026-05-20		(Seat No-3)
54	41269/2026	04.06.2026	CRLMC-4083/2025	M TRIPATHY	GENERAL		Order Dtd. 2026-05-22		(Seat No-3)
55	41270/2026	04.06.2026	CRLMC-3113/2025	M TRIPATHY	GENERAL		Order Dtd. 2026-05-22		(Seat No-3)
56	41271/2026	04.06.2026	CRLMC-4083/2025	M TRIPATHY	GENERAL		Order Dtd. 2026-05-22		(Seat No-3)
57	41272/2026	04.06.2026	CRLMC-3113/2025	M TRIPATHY	GENERAL		Order Dtd. 2026-05-22		(Seat No-3)
58	41273/2026	04.06.2026	CRLMC-3083/2025	M TRIPATHY	GENERAL		Order Dtd. 2026-05-22		(Seat No-3)
59	41274/2026	04.06.2026	CRLMC-3083/2025	M TRIPATHY	GENERAL		Order Dtd. 2026-05-22		(Seat No-3)

60	41275/2026	04.06.2026	CRLMC-3081/2025	M TRIPATHY	GENERAL		Order Dtd. 2026-05-22		(Seat No-3)
61	41276/2026	04.06.2026	CRLMC-3081/2025	M TRIPATHY	GENERAL		Order Dtd. 2026-05-22		(Seat No-3)
62	41277/2026	04.06.2026	WP (C) - 10046/2026	P S DAS	GENERAL		Order Dtd. 2026-04-16	WRIT BRANCH-5	(Seat No-23)
63	41278/2026	04.06.2026	CRLREV-221/2026	S P SAMANTA	GENERAL		Order Dtd. 2026-07-20		(Seat No-23)
64	41279/2026	04.06.2026	CRLMC-1710/2026	S P SAMANTA	GENERAL		Order Dtd. 2026-07-20		(Seat No-23)
65	41280/2026	04.06.2026	WP (C) - 17326/2026	R K BARIK	GENERAL		Order Dtd. 2026-08-03		(Seat No-23)
66	41281/2026	04.06.2026	WP (C) - 17333/2026	R K BARIK	GENERAL		Order Dtd. 2026-08-03	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-112)
67	41282/2026	04.06.2026	WP (C) - 12767/2026	S S PASAYAT	GENERAL		Order Dtd. 2026-05-08	WRIT BRANCH-2	(Seat No-8)
68	41283/2026	04.06.2026	CMP-368/2016	MANAS JENA	GENERAL		Order Dtd. 2017-04-05		(Seat No-8)

N I C (Software Team)